

**THE HIGH COURT OF MEGHALAYA**  
**SHILLONG**

**NOTIFICATION**

**Dated, 22<sup>nd</sup> May, 2026**

**No. HCM.II/199/2016/Estt/68:** In pursuance of the Full Court Resolution dated 20.05.2026, the following Judicial Officers are hereby confirmed in their respective Services/Cadres as indicated below:-

**Grade-I**

(Meghalaya Higher Judicial Service)

1. Smti. Rithelda Rymbai, MHJS
2. Shri Kerbor Jinson Lyngdoh, MHJS
3. Smti. Anjeline Matti Pariat, MHJS
4. Smti. Monica K. Lyngdoh, MHJS

**Grade-II**

(Meghalaya Judicial Service)

1. Smti. Daphira Sohtun, MJS
2. Shri. Albert W. Lanong, MJS
3. Shri. Temsu Trevor M. Sangma, MJS
4. Smti. Nathe M. Momin, MJS
5. Smti. Nausica. M. Sangma, MJS
6. Smti. Natalie Ione Dkhar, MJS
7. Smti. Desiree Mariette Koksi Sangma Shadap, MJS
8. Smti. Darry Gretta Kharshiing, MJS
9. Smti. Sneha Pangkimie D. Sangma, MJS
10. Smti. Bandarisha Kharlukhi, MJS
11. Smti. Imarbakordor Lyngkhoi, MJS
12. Shri Jeremy Ashley Marak, MJS
13. Smti. Ishana Rangsa Marak, MJS
14. Smti. Benietta Majaw, MJS
15. Smti. Basukshisha Kharbithai, MJS
16. Smti. Rikchame Dachi K. Sangma, MJS
17. Shri Balkim Manda Sangma, MJS

### **Grade-III**

(Meghalaya Judicial Service)

1. Shri Don Kitbor Koshy Mihsil, MJS
2. Shri Flavian R. Marak, MJS
3. Smti. Indakerri M. Mairom, MJS
4. Shri L. Mac Mewan Ammiel Rymbai, MJS
5. Smti. K. Evangeline Rymbai, MJS
6. Smti. Vanessa Negminza Sangma, MJS
7. Smti. Gabriella Simre D. Sangma, MJS
8. Smti. Steffi Michelle Wanniang, MJS
9. Smti. Larinia Jana, MJS
10. Shri Banmankhraw Lyngdoh, MJS
11. Shri Ian Russel Manshuwa Doonai Ranee, MJS
12. Shri Michael Gare Momin, MJS
13. Shri Temberson Raksam Marak, MJS
14. Shri Abner Ingty Watre, MJS

**REGISTRAR GENERAL**  
**Dated, 22<sup>nd</sup> May, 2026**

**Memo No. HCM.II/199/2016/Estt/68A**

Copy to:-

1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya for favour of kind information of Her Ladyship.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, Judge, High Court of Meghalaya for favour of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya for favour of kind information of His Lordship.
4. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, Judge, High Court of Meghalaya for favour of kind information of His Lordship.
5. The Member Secretary, Meghalaya State Legal Services Authority for kind information.
6. The Director, Meghalaya State Judicial Academy, for kind information.
7. The Commissioner and Secretary to the Govt. of Meghalaya, Law Department for favour of kind information and necessary action.
8. All District & Session Judges, Meghalaya.
9. All concerned Judicial Officers for favour of kind information and necessary action.
10. The Registrar (Admin), High Court of Meghalaya for kind information.
11. The Registrar (Judicial Service), High Court of Meghalaya for kind information.
12. The Accountant General (A&E), Meghalaya, Shillong for information and necessary action.

13. The Director, Printing and Stationery, Shillong for publication of this notification in the next issue of the Gazette.
14. The Treasury Officer Shillong/Tura/Nongpoh/ Jowai/ Nongstoin/ Williamnagar/Baghmara/Mawkyrwat/Resubelpara/Khliehriat/Ampati, for information and necessary action.
- ✓ 15. The System Analyst, High Court of Meghalaya for uploading the notification in the official website.
16. Office copy.



**REGISTRAR GENERAL**

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